## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 155 of 2017**

Dated: 23<sup>rd</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

North Bihar Power Distribution Company Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R-1

## **ORDER**

Learned counsel for respondent No.1 states that he will be taking steps to file reply today. Rejoinder, if any, may be filed on or before 08.11.2017 after serving copy on the other side.

List the matter on <u>12.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd